

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2785 (H)
TO BE ANSWERED ON 10th JULY, 2019

IMPORT DUTY ON APPLE

2785(H). SHRI SURESH KUMAR KASHYAP:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has increased the import duty on apple keeping in view the problems being faced by the apple growers in Shimla;
- (b) if so, the details thereof;
- (c) whether the Government proposes to mix 5% apple juice in all the beverages; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) & (b) The basic customs duty on fresh apple is 50%. Recently, there has been no increase on Most Favoured Nation (MFN) rate of duty on fresh apple. However, in June, 2019, the Government has imposed additional duty of 20% (above MFN rate) on goods originating or exported from the United States of America.

(c) & (d) No Sir. There is no proposal at this stage to mix 5% apple juice in all the beverages.
